

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/7198/A

From :- Shri Saptarshi Garg ,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mridu Chanda Bordoloi,  
Judge, Designated Court,  
Assam, Guwahati,

Dated Guwahati, the <sup>th</sup> 25 August, 2022.

Sub:- **Casual leave and Station leave permission.**

Ref:- No. JDC/242 dated 23.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.08.2022 and station leave permission from 27.08.2022 till 29.08.2022**, has been granted.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-142/2007/7199/ dated** , 25-08-2022

Copy to.

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**